

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 431/59/ND/2018

COARM:

PRESENT: MS. SAROJ RAJWARE
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.10.2019

NAME OF THE COMPANY: M/s. Tara Chopra V/s. Sir Sobhaa Singh Public
Charitable Trust & Ors.

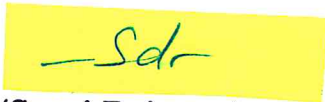
SECTION OF THE COMPANIES ACT: 59

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	Present for the Petitioner:	Mr. Nikhil Parikshith, Advocate Mr. Manu Krishnan, Advocate for R-1 Mr. Aabhas Kshetrapal, Advocate for R-2 & 3 Ms. Monika Phartyal, Advocate for R-4		
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ORDER

No time left. Renotify this case for arguments on 30th October, 2019. Reply
if any be filed.



(Saroj Rajware)
Member (T)



(Ina Malhotra)
Member (J)